GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION No. 3575 TO BE ANSWERED ON 16.03.2020

Restructuring the Higher Education Regulatory Regime

3575. SHRI SUSHIL KUMAR SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is planning to restructure the higher education regulatory regime;
- (b) if so, the details thereof;
- (c) the steps taken by the Government to check the rampant corruption in the regulatory bodies under the administrative control of Ministry such as AICTE and NCTE:
- (d) whether it is true that there are many vacancies in bodies like NCTE and AICTE;
- (e) the details of the year-wise number of vacancies in NCTE and AICTE since the years 2017 to 2020;
- (f) whether it is true that the post of Vice-Chairperson of NCTE is lying vacant for more than 5 years; and
- (g) if so, the date since this post has been lying vacant and the reasons why no official has been appointed to this post?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

- (a) & (b): Till now no final decision has been taken in this regard.
- (c): All India Council for Technical Education (AICTE) has introduced e-governance for ensuring greater transparency and accountability in its working and to enable faster processing of applications for grant of approval for establishment of new technical institutions and expansion of existing institutions and also for other purposes such as providing grants for research and development projects in technical institutions. AICTE has created database of countrywide experts and experts are selected randomly by computer thus avoiding manual/human intervention in the constitution of the Expert Committees. All financial matters, approval process, Prime Minister's Special Scholarship Scheme, Scholarship payments to students have been computerised and are online. All payments in the organization are made electronically.

The National Council for Teacher Education (NCTE) has moved towards online system in an attempt to bring in transparency in its functioning. The application process, appeal filing, grievances and RTI have become online. NCTE has adopted e-office in all its official work. NCTE has also formulated and circulated the Standard Operating Procedures to all regional offices for reducing subjectivity and adhocism in functioning.

Further, action is taken on complaint(s) regarding misconduct in NCTE as per conduct rules and in accordance with Central Vigilance Commission guidelines as and when such complaint(s) are received.

- (d) & (e): The details of year-wise number of vacancies in AICTE and NCTE from the year 2017 to 2020 are at annexure-I and II respectively.
- (f) & (g): The post of Vice-Chairperson in NCTE is lying vacant since 09.07.2011. The search and selection committee for appointment of Vice-Chairperson, NCTE has been constituted and advertisements have been issued for inviting applications.

ANNEXURE REFERRED TO IN REPLY TO PARTS (d) & (e) OF LOK SABHA UNSTARRED QUESTION NO.3575 FOR 16.03.2020 ASKED BY SHRI SUSHIL KUMAR SINGH, HON'BLE MEMBER OF PARLIAMENT, REGARDING RESTRUCTURING THE HIGHER EDUCATION REGULATORY REGIME.

	Name of the post	Sanctioned strength	Year-wise vacancy positions								
S. No.			2017		2	018	2019		2020		
			Post Filled	Post Vacant	Post Filled	Post Vacant	Post Filled	Post Vacant	Post Filled	Post Vacant	
1	Chairman	1	1	0	1	0	1	0	1	0	
2	Vice Chairman	1	1	0	1	0	1	0	1	0	
3	Member Secretary	1	1	0	1	0	1	0	1	0	
4	Adviser-I	3	3	0	3	0	3	0	3	0	
5	Adviser-II	3	0	3	2	1	3	0	2	1	
6	Director	10	7	3	6	4	7	3	8	2	
7	Deputy Director	6	5	1	6	0	6	0	5	1	
8	Chief Administrative Officer	1	0	1	0	1	1	0	1	0	
9	Assistant Legal Advisor*	1	0	1	0	1	0	1	0	1	
10	Assistant Director	27	16	11	15	12	22	5	24	3	
11	Senior Admn. Officer	2	2	0	2	0	2	0	2	0	
12	Senior Account Officer	2	1	1	2	0	2	0	2	0	
13	System Analyst / Programmer	1	0	1	1	0	1	0	1	0	
14	Legal Officer*	1	0	1	0	1	0	1	0	1	
15	Account Officer	3	3	0	2	1	2	1	2	1	
16	Administrative Officer	3	3	0	3	0	2	1	2	1	
17	Hindi Officer	1	1	0	1	0	1	0	1	0	
18	Assistant Librarian	1	0	1	0	1	0	1	0	1	
19	Private Secretary*	3	0	3	0	3	0	3	0	3	
20	Council Engineer	1	1	0	1	0	1	0	1	0	
21	Accountant*	12	1	11	1	11	1	11	1	11	
22	Computer System Assistant	2	2	0	2	0	2	0	2	0	
23	Personal Assistant*	6	2	4	2	4	2	4	2	4	
24	Assistant	6	3	3	4	2	5	1	3	3	
25	Jr. Hindi Translator	2	1	1	1	1	1	1	1	1	
26	Stenographer*	14	0	14	0	14	0	14	0	14	
27	DEO Gr. I^	11	15	-4	15	-4	15	-4	14	-3	
28	DEO Gr. II #	22	0	22	0	22	0	22	0	22	
29	DEO Gr. III#	23	2	21	2	21	2	21	2	21	
30	Upper Division Clerk [#]	19	13	6	17	2	15	4	11	8	
31	LDC#	12	5	7	2	10	2	10	4	8	
32	Receptionist -cum- PABX Operator#	3	0	3	0	3	0	3	0	3	
33	Photo-copy-Equip Optr#	1	1	0	0	1	0	1	0	1	
34	Staff Car Driver Gr.I#	4	3	1	4	0	3	1	3	1	
	Total	209	93	116	97	112	104	105	100	109	

^{*}Posts advertised, but no suitable response received.

[^]These posts excess are due to regularisation of contract staff.

[#] Contractual staff hired in lieu of these vacancies as per Ministry's directions.

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (d) & (e) OF LOK SABHA UNSTARRED QUESTION NO.3575 FOR 16.03.2020 ASKED BY SHRI SUSHIL KUMAR SINGH, HON'BLE MEMBER OF PARLIAMENT, REGARDING RESTRUCTURING THE HIGHER EDUCATION REGULATORY REGIME.

Name of the	Sanctioned	Year-wise vacancy positions									
Post	Post	2017		2018		2019		2020			
		Post Filled	Post Vacant	Post Filled	Post Vacant	Post Filled	Post Vacant	Post Filled	Post Vacant		
Chairperson	1	1	0	1	0	1	0	1	0		
Vice-Chairperson	1	0	1	0	1	0	1	0	1		
Member- Secretary	1	1	0	1	0	1	0	1	0		
Deputy Secretary / Regional Director	7	3	4	2	5	4	3	5	2		
Under Secretary / Research Officer	14	11	3	12	2	12	2	11	3		
Section Officer / Programme Officer	14	9	5	8	6	9	5	10	4		
СРРМО	1	0	1	0	1	0	1	0	1		
LDPO	1	0	1	0	1	0	1	0	1		
Private Secretary	3	3	0	3	0	3	0	3	0		
Assistant	8	6	2	6	2	6	2	5	3		
Stenographer Grade 'C'	12	9	3	9	3	9	3	9	3		
Technical Assistant	1	1	0	1	0	1	0	1	0		
Jr. Accounts Officers	5	1	4	0	5	1	4	0	5		
Stenographer Grade 'D'	6	1	5	1	5	0	6	0	6		
Data Entry Operator	1	0	1	0	1	0	1	0	1		
Lower Division Clerk	12	7	5	7	5	7	5	7	5		
Driver	3	2	1	2	1	2	1	2	1		
MTS	26	17	9	16	10	16	10	16	10		
